

**SITE OCCUPIED BY DELHI MUNICIPAL
COMMITTEE**

615. Sardar Hukam Singh: Will the Minister of Rehabilitation be pleased to state at what stage is the negotiation on the demand by the railway authorities for the return of the site occupied by the Delhi Municipal Committee?

The Minister of Rehabilitation (Shri A. P. Jain): The question is still under consideration.

ORANGE OIL

617. Shri Eswara Reddy: (a) Will the Minister of Commerce and Industry be pleased to state whether Government are aware that a machine has been standardised in Madhya Pradesh for the extraction of cold-pressed orange oil?

(b) If so, by whom was it invented?

(c) Have Government investigated the commercial possibilities of this machine?

(d) If so, what are the results of the investigation?

The Minister of Commerce (Shri Karmarkar): (a) Yes, Sir.

(b) The machine has been designed by the Industrial Institute, Department of Industries, Madhya Pradesh, Nagpur.

(c) and (d). The Madhya Pradesh Government have found that the process has commercial possibilities and are trying to introduce it as a cottage industry there.

PATELNAGAR HOSPITAL BUILDING

618. Dr. Rama Rao: (a) Will the Minister of Rehabilitation be pleased to state whether it is a fact that there is an unoccupied Hospital building in Patelnagar?

(b) By whom and when was this Hospital started?

(c) Why is it lying vacant?

(d) Is there any proposal to open it?

The Minister of Rehabilitation (Shri A. P. Jain): (a) to (d). The Rehabilitation Ministry has recently

completed the construction of a hospital building and installation of sanitary fittings and water-supply in Patel Nagar. The work was started in October, 1951. The Hospital will shortly be handed over to the State Government who will run and manage it.

**CENTRAL ADVISORY COUNCIL OF
INDUSTRIES**

619. Shri Bhagwat Jha Azad: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any sub-committee has been appointed by the Central Advisory Council of Industries to investigate into the case of India United Mills Limited, Bombay; and

(b) if so, what are the issues referred to this sub-committee?

The Minister of Commerce and Industry (Shri T. K. Krishnamachari): (a) and (b). A copy of the Notification in regard to the appointment of the Committee and the purpose for which it is appointed is laid on the Table of the House. [See Appendix VI, annexure No. 10.]

ANTIBIOTICS

620. Dr. Amin: (a) Will the Minister of Commerce and Industry be pleased to state what is the rate of import duty on bulk antibiotics from U.K. and the U.S.A.?

(b) Is it a fact that antibiotics in bulk from U.K. are not made available to Indian manufacturers at the same rates at which they are given to U.K. firms established in India and the Indian manufacturers are thus compelled to purchase their requirements from U.S.A., which bear a higher rate of import duty?

The Minister of Commerce and Industry (Shri T. K. Krishnamachari): (a) A statement is attached. [See Appendix VI, annexure No. 11.]

(b) Government have no information.